BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 80/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

Name of the Company:

IDBI Bank Ltd.

V/s.

BCC Estate Pvt Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Earija Bhayart

Adrocke

For Petrioner Bi

2.

ORDER

Learned Advocate Mr. Baiju Bhagat present for Financial Creditor/ Applicant. None present for Respondent.

Applicant filed proof of dispatch of application.

None appeared for Respondent.

Applicant is directed to serve notice of date of hearing along with copy of order and file proof of service.

List the matter on 23.08.2017 for objections of Respondent and for hearing before admission.

BIKKI RÁVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of August, 2017.